

HIGH COURT OF SIKKIM
GANGTOK

No.: 13./HCS

Date : 29/04/2024

N-O-T-I-F-I-C-A-T-I-O-N


The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature '**Peon**' to '**Office Attendant**', with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Copy to :- 1323-31/HCS

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok;
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim, Gangtok;
3. The Deputy Registrar-cum-PS to Hon'ble Judge-II, High Court of Sikkim, Gangtok;
4. The Secretary, Department of Personnel, Adm., Reforms & Training, Government of Sikkim;
5. The Additional Secretary, Home Department, Government of Sikkim, for publication in the Government Gazette;
6. All Section In-charge, High Court of Sikkim, Gangtok;
7. The Computer Cell, High Court of Sikkim, Gangtok;
8. Notice Board;
9. Guard File; and
10. File.


22/4/24

Central Project Coordinator